IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI COURT-III

CP-65/14/(ND)/2017

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M/s. Triveni Capin Limited

.....PETITIONER

SECTION:

Under Section 14 (1)

Order delivered on 25.8.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor

For the Respondent

For the R.D. (North)

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: Mr. Manish Raj, Company Prosecutor

<u>ORDER</u>

None appears for the petitioner.

List on 08.9.2017 for the appearance of the petitioner.

(R. VARADHARAJAŃ) MEMBER (JUDICIAL)

25.8.2017 Surjit